

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(s). 1223-1224 OF 2005

AMAR NATH AGARWALLA

Appellant (s)

VERSUS

DHILLON TRANSPORT AGENCY

Respondent(s)

(With office report)

Date: 24/05/2006 These Appeals were mentioned today.

CORAM :

HON'BLE Dr. JUSTICE AR. LAKSHMANAN

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. _____, Adv. (proxy)

for Mr. Aruneshwar Gupta, Adv.

For Respondent(s)

Mr. _____, Adv. (proxy)

for Mr. Pradeep Kumar Bakshi, Adv.

UPON hearing counsel the Court made the following

O R D E R

months. Adjourned at the request of the counsel for the respondent by three

(G.V.Ramana)

Court Master

(Phoolan Wati Arora)

Court Master